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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00796/2018

Wednesday, this the 26th day of June, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.S.Sebastian, S/o.K.U.Scaria,
Assistant Director (Marketing),
Now under reversion orders as Assistant Marketing Officer,
Coconut Development Board, Kera Bhavan,
SRVHS Road, Ernakulam South, Cochin – 682 016.Applicant

(By Advocate Mr.M.Paul Varghese)

v e r s u s

1. Secretary,
Coconut Development Board,
Kera Bhavan, SRVHS Road,
Ernakulam South, Cochin – 16.
2. The Chairman,
Coconut Development Board,
Kera Bhavan, SRVHS Road,
Ernakulam South, Cochin – 16.
3. Union of India represented by its Secretary,
Ministry of Agriculture and Farmers Welfare,
New Delhi – 110 001.Respondents

**(By Advocates Mr.P.Vijayakumar [R1-2]
& Mr.Thomas Mathew Nellimoottil, Sr.PCGC [R3])**

This application having been heard on 26th June 2019, the Tribunal on the same day delivered the following :

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O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the applicant produced a copy of the order dated 24.6.2019 whereby the reversion of the applicant challenged in this O.A has since been withdrawn. Learned counsel for the applicant submitted that he wishes to withdraw the O.A.

2. In the light of the above, reserving the right of the applicant to re-agitate the issue if any residual grievance remains, the O.A is dismissed as withdrawn. Accordingly, M.A.No.180/572/2019 and M.A.No.180/1340/2018 are closed. There shall be no order as to costs.

(Dated this the 26th day of June 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00796/2018

1. **Annexure A-1** – A copy of the order dated 18.2.2009 of the 1st respondent.
2. **Annexure A-2** – A copy of the order dated 9.12.2014 of the 1st respondent.
3. **Annexure A-3** – A copy of the Office Memorandum No.13/1/2013-SIU dated 13.3.2014 of the Ministry of Finance, Department of Expenditure, addressed to the 2nd respondent and others along with the enclosed report No.1401.
4. **Annexure A-4** – A copy of the order dated 30.3.2015 of the 1st respondent.
5. **Annexure A-5** – A copy of the order dated 5.11.2014 of the Chief Coconut Development Officer.
6. **Annexure A-6** – A copy of the order dated 3.12.2014 of the 1st respondent.
7. **Annexure A-7** – A copy of the order dated 16.7.2015 of the 1st respondent.
8. **Annexure A-8** – A copy of the order dated 18.6.2018 of the 1st respondent.
9. **Annexure A-9** – A copy of the order F.No.1604/2012-Admn. dated 24.9.2018 of the 1st respondent.
10. **Annexure A-10** – A copy of the relevant pages of the Notification dated 20.1.2003 in G.S.R 38(E), containing the Recruitment Regulations of 2003.
11. **Annexure A-11** – A copy of the relevant pages of the Notification dated 10.1.1984 in G.S.R 13(E) containing the Recruitment Regulations of 1984.
12. **Annexure A-12** – A copy of the Office Memorandum dated 20.11.1980 issued by the Government of India, Ministry of Finance, Department of Expenditure.
13. **Annexure A-13** – A copy of the letter dated 30.4.2019 enclosing the Draft Recruitment Regulations for the post of Assistant Director (Marketing) approved by the Coconut Development Board.

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14. Annexure A-14 – A copy of the petition dated 20.5.2019 submitted to the 2nd respondent.

15. Annexure R-1 – A copy of the Circular dated 12.1.2015.

16. Annexure R-2 – A copy of the minutes of the meeting of the Senior Officers held on 19.1.2015.

17. Annexure R-3 – A copy of the proceedings dated 18.3.2015.
